

NATIONAL COMPANY LAW TRIBUNAL



AMARAVATI BENCH  
SPECIAL BENCH (Video Conference)

PRESENT: HON'BLE SHRI ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.12.2020 AT 10.30  
AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 50/252/AMR/2020
NAME OF THE COMPANY	Prvathi Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Bodimalla Ramanath Reddy
NAME OF THE RESPONDENT(S)	Registrar Of Companies Vijayawada
UNDER SECTION	252

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for the Petitioner present. He is directed to issue notice to RoC for Report. Put up the matter on 06.01.2021.

Self

MEMBER JUDICIAL

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